

**CITY CIVIL & SESSIONS COURT, GR. BOMBAY**

**H.H.J. SHRI J C JAGDALE, COURT ROOM NO. 51**

**DAILY BOARD DT. 22/07/2020**

<b>SR. NO.</b>	<b>CASE NO.</b>	<b>PARTY NAME</b>	<b>STAGE</b>	<b>NEXT DATE</b>
1.	CRI REV APP/100765/2017	Parvinder Singh Patheja - Applicant Vs. CBI, BS and FC, - Respondent	ORDER	
2.	MISC APPLN CBI/100691/2020	Dharmesh Hasmukh Doshi Vs. Central Bureau of Investigation	APPEARANCE	
3.	SPL CASE CBI/100035/2011	CBI BSMUMBAI Vs. Rajendra Balu Shelke and Others	N. B. W. UNREADY	
4.	SPL CASE CBI/100036/2012	The State CBI ACB Mumbai Vs. Smt. Shwata Rajendra Shelke	N. B. W. UNREADY	
5.	SPL CASE CBI/100117/2015	The State CBI Special Crime - 1 Vs. Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	B. A.	

..2..

**CITY CIVIL & SESSIONS COURT, GR. BOMBAY**

**H.H.J. SHRI J C JAGDALE, COURT ROOM NO. 51**

**DAILY BOARD DT. 22/07/2020**

<b>SR. NO.</b>	<b>CASE NO.</b>	<b>PARTY NAME</b>	<b>STAGE</b>	<b>NEXT DATE</b>
6.	SPL CASE CBI/100009/2016	The State CBI Special Crime - 1 Vs. Pratim Mukerjea @ Peter Mukerjea	B. A.	
7.	BAIL APPLN CBI/100051/2020	Miten Anil Pandya Vs. CBI BS and FC	B. A.	